

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:531
ANSWERED ON:23.11.2009
AMENDMENT IN PANCHAYATI RAJ ACT
Bais Shri Ramesh

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government is contemplating to amend the existing Panchayati Raj Act to strengthen the rights of the officials of Panchayati Raj; and

(b) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. C.P. JOSHI)

(a)&(b): No, Sir. Panchayati Raj is a State subject. A Model Panchayati Raj Act has however been formulated by this Ministry and circulated among the states for adoption in part or full, if they so wish.